

**Construction of a New Building for
Western Air Command at Delhi**

8722. SHRI B.K. DASCHOWDHURY:
Will the Minister of DEFENCE be pleased to state:

(a) whether Government propose to construct a new building for Western Air Command Headquarters at Delhi; and

(b) if so, the estimated amount likely to be incurred in the construction of the new building?

THE MINISTER OF DEFENCE (SHRI SWARAN SINGH): (a) and (b). A new building for Headquarters Western Air Command has already been constructed in Delhi Cantonment, at a cost of about Rs. 50 lakhs.

जबलपुर में जवानों द्वारा एक मकान पर जबरदस्ती कब्जा किया जाना

8723. श्री हुकम चन्द कछवाय :
श्री नं० ६० दीक्षित :

क्या प्रतिरक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को जबलपुर के एक निवासी से इस आशय की शिकायत प्राप्त हुई है कि जनवरी 1969 में जबलपुर में कुछ जवानों ने उसके मकान पर जबरदस्ती कब्जा कर लिया था और उसकी सम्पत्ति लूट ली थी ;

(ख) क्या सरकार ने इस मामले की जांच करवाई है; और

(ग) यदि हाँ, तो इसके क्या कारण हैं और इसके लिए उत्तरदायी व्यक्तियों के विरुद्ध क्या कार्यवाही की गई है ?

प्रतिरक्षा मन्त्रालय में राज्य मन्त्री (श्री ल० ना० मिश्र) : (क) से (ग). जबलपुर के श्री नरेंद्रा प्रसाद इन्दुरक्षा से कई अभिवेदन प्राप्त हुए हैं। तदपि, मामला न्यायाधीन है।

इस विषय में द्वितीय श्रेणी के प्रथम अर्सेनिक न्यायाधीश द्वारा 3-1-1969 को पारित किये गये आदेश की एक प्रति सभा-मटल पर रख दी गयी है। [पुस्तकालय में रखा गया। देखिये संख्या LT-1030/69]। इसमें मामले के तथ्य दिये गये हैं, जो कि न्यायालय के निष्कर्ष हैं। तदपि, जिला न्यायालय में इस आदेश के विरुद्ध अपील, अर्सेनिक न्यायालय में मुख्य मुकदमा, और न्यायालय के तिरस्कार सम्बन्धी कई अभिवेदन अभी निलम्बित हैं।

Development of North Bihar

8724. SHRI GUNANAND THAKUR:
Will the PRIME MINISTER be pleased to state:

(a) whether the extent to which North Bihar has been developed during the last twenty years is less as compared to other areas;

(b) whether Government propose to make a special allocation in the Fourth Five Year Plan for the development of North Bihar; and

(c) if so, the basis of allocation and the details thereof?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY AND MINISTER OF PLANNING (SHRIMATI INDIRA GANDHI): (a) to (c). The State Government is expected to make suitable provision for North Bihar in the Fourth Five Year Plan of the State in order to bring about speedy development of the area. The problem of backward areas is expected to be tackled by the State as part of its development objectives and it has to evolve its own strategy in the context of its overall plan resources and the general guidance given to States in the matter by the Planning Commission. Precise statistical or other details about the extent of development reached in North Bihar and the allocation likely to be made during the Fourth Plan by the State Government are not known at present.